

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : IDBI Bank Ltd  
Vs  
Shri. B Sarath Chander

**MAIN PETITION NUMBER** : CP(IB)/233(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**  
IA/509/(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Kasturi Rangan for the Applicant.

Ld. Counsel Ms. Nandini Agarwal for the Respondent.

Today the copy of the petition and the report served on the mail of the Counsel for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply / Counter.

Rejoinder if any, be filed within one week there after.

List the petition for hearing on **25.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)